

ITEM NO.3

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 88/2024

RUKMANI PRADHAN & ORS.

Petitioner(s)

VERSUS

PALLAVI LUDHRANI & ORS.

Respondent(s)

(IA No. 23004/2024 - EX-PARTE STAY
IA No. 23005/2024 - EXEMPTION FROM FILING O.T.)

WITH

T.P.(CrI.) No. 89/2024 (II)
(FOR EX-PARTE STAY ON IA 23311/2024
FOR EXEMPTION FROM FILING O.T. ON IA 23312/2024
IA No. 23311/2024 - EX-PARTE STAY
IA No. 23312/2024 - EXEMPTION FROM FILING O.T.)

Date : 16-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Athira, Adv.
Mr. Pradeep Nawani, Adv.
Mr. Mukesh Kumar, Adv.
Ms. Mukesh Kumar, Adv.
Ms. Sanya Sharma, Adv.
Mr. Anand Ashutosh, Adv.
Ms. Srishti Saini, Adv.
Mr. Rishi Kapoor, AOR

For Respondent(s) Ms. Mukti Chowdhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the joint request made by the learned
counsel for the parties, list the petitions after two
weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)